

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:174

ANSWERED ON:30.11.2015

PNG/CNG Coverage

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the details of existing network of Compressed Natural Gas (CNG)/Piped Natural Gas (PNG) across the country including the number of households/industrial units covered in each of the cities under this network along with the rates of PNG/CNG, State/UT-wise;
- (b) whether the Government has received proposals/demands from various States for CNG/PNG coverage in their States and if so, the details thereof and the follow-up action taken by the Government thereon, State/UT-wise including Gujarat;
- (c) whether the Government proposes to set up city gas distribution networks in small cities/districts in the country including southern parts of the country along with action taken by the Government in this regard, State/UT-wise including Maharashtra and Jharkhand;
- (d) whether the Government has fixed any target to cover rural/urban areas for setting up of gas pipelines and cover every households across the country and if so, the details thereof along with any time-bound scheme for providing CNG/PNG to houses/industrial units in various States/UTs including Maharashtra and Jharkhand; and
- (e) the achievement made by the Government during the above period for gas supply to every household through pipeline in the country, State/UT wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a): The details of existing City Gas Distribution Networks across the country including the number of households/industrial units covered in each of the cities under this network along with the rates of PNG/CNG, State/UT-wise is at Annexure-I.

(b) to (d): Under the Petroleum & Natural Gas Regulatory Board (PNGRB) Act, 2006, PNGRB is the statutory authority to grant licenses for the development of City Gas Distribution (CGD) network which includes PNG/CNG network. Requests are received from various State Governments from time to time.

Based on these requests, PNGRB has been considering the entire district as a Geographical Area (GA) for development of CGD network so that PNG/CNG can be made available to small cities/rural population also. PNGRB has notified the relevant regulatory framework for processing Expression of Interest (EoI) submitted by interested entities to develop CGD networks in any part of country. Subsequently, PNGRB grants license for developing CGD network through competitive bidding process. The GAs are included in bidding rounds in a phased manner depending on the natural gas pipeline connectivity/natural gas availability and feasibility for grant of authorization to develop CGD network in the country. PNGRB has concluded 05 rounds of CGD bidding for award of development of CGD networks in different parts of the country including Maharashtra. At present, Jharkhand is not connected with any gas pipeline.

(e): Government has prioritized domestic gas allocation for CGD entities and has also issued guidelines wherein the entire requirement of CGD entities for PNG (domestic) is being met through domestic Gas.